

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **25.09.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Pronouncement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd & 2 Ors	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1, R3 Mr. NP Vijaykumar R2
2.	IA No. 105/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 45/2026 For Stay IA No. 104/2026 For Exemption IA No. 106 & 107/2026	Lulu India Shopping Mall Private Limited Vs Katterra India Private Limited & Anr WITH	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2
3.	IA No. 189/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 72/2026 For Exemption IA No. 186 & 187/2026 For Stay IA No. 188/2026	Lulu IT Infrabuild Pvt Ltd Vs Katterra India Pvt Ltd, through its RP, Pankaj Srivastava & Anr	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2
4.	Comp App (AT) (CH) No. 88/2026 For Stay IA No. 1224/2026	Hinduja National Power Corporation Ltd & Anr. Vs The Regional Director, Southeastern Region Directorate & Anr.	Mr. AR Ramanathan	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 482/2026 For Direction IA No. 1359/2026 For Urgent Hearing IA No. 1360/2026	G Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs P Eswaramoorthy Liquidator for Shree Murugan Flour Mills Pvt Ltd & 2 Ors. WITH	Ms. S Manjula Devi	
6.	Comp App (AT) (CH) (Ins) No. 483/2026 For Additional Docs. IA No. 1366/2026 For Direction IA No. 1367 & 1368/2026 For Urgent Hearing IA No. 1369/2026	G Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs P Eswaramoorthy Liquidator for Shree Murugan Flour Mills Pvt Ltd & 2 Ors. WITH	Ms. S Manjula Devi	
7.	Comp App (AT) (CH) (Ins) No. 485/2026 For Direction IA No. 1378/2026 For Urgent Hearing IA No. 1379/2026 For Additional Docs. IA No. 1380/2026	G Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs Coimbatore Child Trust Hospital Pvt Ltd & 2 Ors	Ms. S Manjula Devi	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in